GOVERNMENT OF INDIA ENVIRONMENT AND FORESTS LOK SABHA

UNSTARRED QUESTION NO:6132
ANSWERED ON:14.05.2012
RELOCATION OF VILLAGES FROM SANCTUARIES
Natarajan Shri P.R.;Rajendran Shri C.;Siddeswara Shri Gowdar Mallikarjunappa;Singh Shri Rakesh

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Government has launched any scheme for relocation/rehabilitation of villages and human settlement from the Wildlife Sanctuaries and National Parks in the country;
- (b) if so, the details thereof;
- (c) whether the Government has received any proposals in this regard;
- (d) if so, the details thereof, State-wise including Tamil Nadu;
- (e) whether the Government has allocated any funds in this regard; and
- (f) if so, the details thereof during the last three years, State-wise and the extent to which success has been achieved as a result thereof?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

- (a) and (b) Voluntary relocation/rehabilitation of villages and human settlements from the Wildlife Sanctuaries, National Parks, and core/critical tiger habitat is one of the components under the existing Centrally Sponsored Schemes, viz., 'Integrated Development of Wildlife Habitats' and 'Project Tiger' under which financial assistance in the form of a package of Rs.10.00 lakhs per family is provided to the State Governments for voluntary relocation of the families.
- (c),(d),(e) and (f) Proposals for voluntary relocation of families from National Parks, Wildlife Sanctuaries and Tiger Reserves have been received from the State Governments of Chhattisgarh, Karnataka, Kerala, Madhya Pradesh, Maharashtra, Mizoram, Orissa, Rajasthan and Tamil Nadu.

Details of financial assistance released to the State Governments for village relocation during the last three financial years under the Centrally Sponsored Schemes of 'Integrated Development of Wildlife Habitats' and 'Project Tiger' are as follows:

```
(Rs. in lakhs)

S.No State Financial Year
2009-10 2010-11 2011-12
1 Chhattisgarh 1540.00 1229.19 260.81

2. Karnataka 00 784.40 944.937

3. Kerala 00 30.00 550.00

4. Madhya Pradesh 1038.12 2140.00 3677.99

5. Maharashtra 00 2175.258 2903.325
6. Mizoram 2043.00 488.00 00

7 Orissa 00 610.00 00

8. Rajasthan 10400.00 1860.00 00

9. Tamil Nadu 00 200.00 00
Total 15021.12 9516.848 8337.062
```